

ITEM NO.102

COURT NO.10

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).2846/2007

STATE OF KERALA & ORS.

Appellant(s)

VERSUS

MANAGER MALANKARA ORTHODOX SYRIAN CHURCH MEDICAL
COLLEGE

Respondent(s)

WITH

W.P.(C) No.350/1993 (X)

C.A.Nos.2847, 2848, 2849, 2850, 2852, 2851 & 2853 of 2007 (XI-A)

Date : 07-02-2018 These matters are called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)

Mr. G. Prakash,AOR
Mr. Jishnu M.L.,Adv.
Ms. Priyanka Prakash,Adv.
Ms. Beena Prakash,Adv.
Mr. Vijay Shankar V.L.,Adv.

Mr. Hetu Arora Sethi,AOR

For Respondent(s)

State of Karnataka

Mr. Devadatt Kamat,AAG
Mr. V.N. Raghupathy,AOR
Mr. Rajesh Inamdar,Adv.
Mr. Aditya Bhat,Adv.

Mr. Haris Beeran,Adv.
Mr. Mushtaq Salim,Adv.
Mr. Usman Ghani Khan,Adv.
Mr. Dev Prakash,Adv.
For Mr. Radha Shyam Jena,AOR

Mr. D. Bharat Kumar,Adv.
Mr. Tadimalla Baskar Gowtham,Adv.
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for M/s. Arputham Aruna & Co.,AOR

Mr. Anil Kumar Tandale,AOR

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Mr. E.M.S. Anam,AOR

Mr. Ranjith K.C.,AOR

Mr. R. Nedumaran,AOR

Mr. M.P. Vinod,AOR

Ms. Asha Gopalan Nair,AOR

UPON hearing the counsel the Court made the following
O R D E R

List in the week commencing from 19.2.2018.

(Sarita Purohit)
Court master

(Jagdish Chander)
Branch Officer